- (c) The interrogation of the arrested persons in connection with the Lajpat Nagar bomb blast case revealed that the man behind the sinister plan to cause bomb blasts in various parts in the country was based in Pakistan and was motivated and financed by IRI. The RDX used in the bomb blast was brought into India via Nepal.
- (d)In seven other cases registered in Delhi from 1.6.1996 to 19.8.1996, twelve persons were arrested by the Delhi Police but no arms and ammunition were recovered from them.

राज्य कार्यालयों में हिन्दी के प्रयोग पर प्रतिबन्ध 3066. श्री ईश दल वादव:

त्री कनकसिंह पोहनसिंह मंगरौलाः

क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि कुछ राज्यों ने अपने राज्य कार्यालयाँ और शिक्षा संस्थानों में हिन्दी के प्रयोग पर प्रतिबन्ध लगा दिया है:
 - (ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है:
 - (ग) इस संबंध में सरकार की प्रतिक्रिया क्या है?

गृह मंत्री (श्री इन्द्रजीत गुप्त): (क) सरकार को ऐसी सूचना नहीं है।

(ख) तथा (ग) प्रश्न ही नहीं उठता।

Meeting of National Road Safety Council

3067. SHRI V. HANUMANTHA RAO: Will Minister the of **SURFACE** TRANSPORT be pleased to state:

- (a) by when is the first meeting of the National Road Safety Council likely to be called;
- (b) the reasons for not calling the meeting of this Council: and
- (c) the steps proposed to utilise the services of the National Road Safety Council?

SURFACE THE MINISTER OF (SHRI TRANSPORT TGVENKATRAMAN): (a) and (b) Meetings of the National Road Safety Council are held from time to time and the last meeting was held on December, 1994. Thereafter the Council has been reconstituted. The meeting of the reconstituted Council is proposed to be held in near future.

(c) Various steps to check road accidents are taken by the State Governments in accordance with the local situations. However, the Central Government provides policy guidelines which are formulated on the advice of members of the National Road Safety Council.

Stagnation in ex-servicemen working in **Ordnance Factories**

3068. SHRI GHUFRAN AZAM: Will the Minister of DEFENCE be pleased to state:

- (a) whether the ex-servicemen who joined in early 80's in different units of Ordnance Factories Board have been stagnating in the same posts for the last 16-17 years;
- (b) whether despite assurances, the Exservicemen have not been rehabilitated with proper position/remuneration/promotion; and
- (c) whether Government would direct the Ordnance Factories Board to review the matter to draw up amelioration schemes for them?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N SOMU): (a) to (c) Ex-servicemen are treated on par with all other similarly placed employees. Except for pay protection which is given according to orders in force at the time of their civilian employment, no weightage/ reservation is admissible to ex-servicemen in respect of seniority or promotion. Promotions depend upon vacancies available, inter-se seniority, and individual merit. No assurance was given to the ex-servicemen regarding time bound promotion at the time of their appointment in the ordnance factories.

Bridges built on National Highways in Karnataka

3069. SHRI JANARDHAN POOJARY: Will the Minister of **SURFACE** TRANSPORT be pleased to state:

- (a) the number of bridges built on National Highways in Karnataka during the last two years;
- (b) the number of bridges proposed to be built during the current year and next year;
- (c) the steps taken for speedy completion of bridges where the work has been delayed?